

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2537
ANSWERED ON:28.08.2012
ANTI TORTURE BILL
Kumar Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to dilute the Anti-Torture Bill;
- (b) if so, the details thereof;
- (c) whether many experts have warned that any dilution of the Bill by the Government would make it useless and ineffective; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): No, Madam.

(b): Does not arise.

(c) to (d): The Prevention of Torture Bill, 2010 was passed by the Lok Sabha on 06.05.2010. When the Bill was referred to the Rajya Sabha for consideration, it was referred to the Select Committee of Rajya Sabha. The Select Committee submitted its Report and recommended for enactment of the legislation with certain additions and modifications in the Bill. The revised Bill, as reported by the Select Committee is under examination in the Ministry of Home Affairs in consultation with the concerned Stakeholders.